

ITEM NO.101

COURT NO.1

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1830/2011

DR. UPENDRA PRASAD SINGH DEAD THROUGH LRS.

Appellant(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

WITH Crl.A. No.24/2013 (II-A)

(With IA No.102621/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Crl.A. No.1829/2011 (II-A)

S.L.P.(Crl) No.7895/2011 (II-A)

S.L.P.(Crl) No.7897/2011 (II-A)

Date : 08-02-2023 These matters werer called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. Rohit Kumar Singh, Adv.

Mr. Shivam Sharma, Adv.

Mr. Ravindra Vikram, Adv.

Mr. Avinash Kumar, Adv.

Mr. Rana Prashant, Adv.

Mr. Neeraj Shekhar, AOR

Crl.A.1829/2011,
SLPR 7895/2011 &
SLPR 7897/2021

Mr. Binay Kumar Das, AOR

For Respondent(s) Mr. Abhinav Mukerji, AOR
Mr. Akshay C. Shrivastava, Adv.
Mrs. Bihu Sharma, Adv.
Ms. Pratishtha Vij, Adv.

Ms. Shraddha Deshmukh, Adv.
Mr. Nikhil Singhvi, Adv.
Ms. Supriya Juneja, AOR
Mr. Bilal Ikram, Adv.

Mr. Gopal Singh, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the matter on 22 February 2023 as the first item on the Board.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar